

(ग) क्या सरकार का विचार इसका प्रकाशन पुनः आरम्भ करने का है ?

बाणिज्य मंत्रालय में उपमंत्री (श्री मुहम्मद शकी कुरैशी) : (क) जी, हाँ ।

(ख) सितम्बर 1965 में पाकिस्तान के आक्रमण के परिणामस्वरूप उत्पन्न परिस्थितियों में मितव्ययता के उपाय के रूप में इसका प्रकाशन बन्द कर दिया गया था ।

(ग) जी, हाँ ।

#### अखिल भारतीय हथकरघा बोर्ड

1996. श्री लखण लाल कपूर :

श्री राम चरण :

क्या बाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उचित भारतीय हथकरघा बोर्ड को एक कानूनी आयोग का रूप देने के किसी प्रस्ताव पर सरकार विचार कर रही है ; और

(ख) यदि हाँ, तो संसद् में इस आशय का विधेयक कब पुरःस्थापित होने की संभावना है ?

बाणिज्य मंत्रालय में उपमंत्री (श्री मुहम्मद शकी कुरैशी) : (क) और (ग). अखिल भारतीय हथकरघा बोर्ड के भावी गठन के संबंध में विचार हो रहा है ।

#### ENCOUNTER AT DUM DUM RAILWAY STATION

1997. SHRI KAMESHWAR SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that an Officer of Railway Protection Force was killed in an encounter at Dum Dum Railway Station on the 16th November, 1967;

(b) whether any enquiry was held into the matter; and

(c) if so, the findings thereof ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) Yes.

(b) and (c). Yes, Government Railway Police, Sealdah have registered a case on Crime No. 56 dated 16-11-67 under sections 147, 148, 149, 324, 353, 307, 302 I.P.C. and 6(3) Indian Explosives Act and the Police investigations are still in progress.

#### THROUGH BOGIE FROM ROURKELA TO PURI

1998. SHRI S. KUNDU : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are aware of the demand of the Railway Users' Committee of Rourkela to provide one through bogie from Rourkela to Puri to be attached to some train at Rourkela station;

(b) if so, when Government propose to provide a bogie; and

(c) if not, the reasons thereof ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) Yes.

(b) and (c). This is under examination.

#### DIATARI IRON ORE PROJECT

1999. SHRI S. KUNDU : Will the Minister of STEEL, MINES AND METALS be pleased to refer to the reply given to Unstarred Question No. 3607, on the 8th December, 1967 and state :

(a) whether Government are aware that the Diatari iron ore project is passing through financial difficulties;

(b) whether the target of export of iron ore has been achieved;

(c) whether the Orissa Mining Corporation or Orissa Government have sought the assistance of the Central Government or the National Mineral Development Corporation to tide over the present financial and other difficulties facing Diatari Iron Ore Project in Orissa; and

(d) whether Government have suggested any plans to come to the rescue of Diatari Iron Ore Project ?

**THE MINISTER OF STEEL, MINES AND METALS (DR. CHANNA REDDY) :** (a) The Orissa Mining Corporation experienced some financial difficulties. The position is expected to improve on getting the loan which they expect from Banks.

(b) Diatari Iron Ore Mine is being developed for the production of 1.5 million tonnes of ore per annum for export. It is expected to commence mechanical production from June 1968. The export target will be achieved after the commissioning of the Ore Handling Plant.

(c) The National Mineral Development Corporation were not approached for any financial assistance. However, the Central Government have granted loans totalling to Rs. 342.5 lakhs on request from the Orissa Mining Corporation. The Corporation is also arranging for loans from the Banks.

(d) Does not arise.

#### INDUSTRIAL ESTATES IN ASSAM

2000. SHRI R. BARUA : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 2854 on the 16th June, 1967 and state :

(a) whether the Industrial Estates at Nalbari and Tinsukia in Assam are functioning;

(b) if so, the details thereof;

(c) whether the Industrial Estates in Sibsagar and Jorhat in Assam are likely to be ready for allotment during this year; and

(d) if not, the steps being taken to expedite their completion ?

**THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) :** (a) to (d). The information is being collected from the concerned authorities and will be placed on the Table of the House.

#### COAL CONSUMPTION BY N.E.F. RAILWAY

2001. SHRI R. BARUA : Will the Minister of RAILWAYS be pleased to state :

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(a) whether the intake of Assam Coal by the North-East Frontier Railway has gone down as a result of introducing diesel engines; and

(b) if so, the position regarding lifting of Assam Coal by the Railways in 1967 and the estimate for 1968 keeping in view further increase in dieselisation ?

**THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) :** (a) No.

(b) Does not arise.

#### TRAIN FROM BARAUNI TO GAUHATI

2002. SHRI R. BARUA : Will the Minister of RAILWAYS be pleased to state :

(a) whether due to the shortage of passenger coaches, North-East Frontier Railway is unable to run another train from Barauni to Gauhati and back; and

(b) if so, the steps taken to meet the pressing need of this additional train ?

**THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) :** (a) Introduction of an additional train between Barauni and Gauhati is not, at present, feasible for want of requisite resources by way of additional coaches, locomotives and spare line capacity on the Barauni-Katihar section.

(b) Works to increase line capacity are in hand. As soon as these are completed and adequate resources by way of coaching stock and locomotives become available, this demand will be considered.

#### IMPORT OF SULPHUR

2003. SHRI R. BARUA : Will the Minister of COMMERCE be pleased to state :

(a) whether the import of sulphur is canalised through the State Trading Corporation;

(b) whether the country is depending upon monopoly suppliers in U.S.A. through their two Indian agents viz. M/s. Dharamsi Morarji and Co. and M/s. EID Parry Ltd; and

(c) if so, whether their monopoly is causing difficulties in changing the import policy ?